

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 219
16/252/ND/2020

IN THE MATTER OF:

Income Tax Officer, Ward 2(4) New Delhi

...APPELLANT

Vs.

ROC in the matter of

M/s. Anand Lakshman Steel Syndicate Pvt. Ltd.

...RESPONDENT

Section

Under Section 252

**Order delivered on 13.01.2021
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Appellant/Income Tax Department

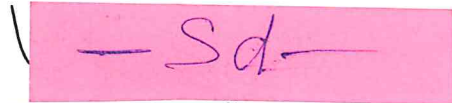
**:Ms. Lakshmi Gurung,
Senior Standing Counsel
and Ms. Adeeba Mujahid
Junior Standing Counsel**

For the ROC

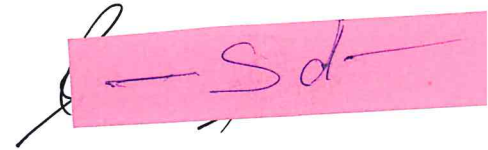
:

ORDER

Heard the arguments advanced by the counsel for the Income Tax Department. Order in this matter is reserved.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**

(Anjula)